GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:5795 ANSWERED ON:29.04.2015 REFORMS IN GOVERNANCE Rathwa Shri Ramsinh Patalyabhai

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government proposes to bring about major reforms in the functioning of Government services to extend the benefits of development of the country to all sections of the society;
- (b) if so, the details thereof;
- (c) whether the economically weaker sections of the society are not getting the benefits due to shortcomings of administration at the Centre and State level in the country; and
- (d) if so, the reaction of the Government thereto?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (d): The Government is fully committed to ensure that the fruits of development reach all sections of the society including economically weaker sections. Wherever any constraints are perceived, remedial action including reforms are taken on priority. Reforms in government functioning is a continuous ongoing process and covers a wide range of activities. It may be through simplification of procedures, issue of executive instruction, enactment of laws etc. Some of the reforms measures taken by the Government in the recent times are Pradhan Mantri Jan-Dhan Yojana, MyGov, Digital India, direct benefit funds transfer of LPG subsidy, the Swach Bharat Abhiyan, allocation of more funds to the States based on the recommendations of 14th Finance Commission etc. These measures also benefit the weaker sections.